

HIGH COURT OF SIKKIM
Record of Proceedings

MAC App. No. 13/2015

BRANCH MANAGER,
NATIONAL INSURANCE CO. LTD.

Appellant (s)

VERSUS

SHOVA LEPCHA & ORS.

Respondent (s)

Date: 05/04/2018

CORAM :

HON'BLE THE CHIEF JUSTICE.

For Appellant (s) : Mr. Sudhir Prasad, Advocate.

For Respondent (s)
For R-1 to 4 : Mr. Ajay Rathi, Mr. Rahul Rathi and Ms.
Phurba Diki Sherpa, Advocates.

...

The amount of Rs.3,24,000/- with interest accrued therein be transferred to the Motor Accident Claims Tribunal (MACT), East Sikkim at Gangtok for further payment in terms of Judgment dated 13.10.2014 passed by learned MACT, East Sikkim in MACT Case No. 05 of 2014 to the claimants.

Chief Justice

21.03.2018

jk/pm Index : ~~Yes~~ / No
Internet : Yes / ~~No~~